F. No.- A 22011/03/2020 - Ad. II

Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes and Customs)

****

North Block, New Delhi,
Dated, the 10th July, 2020

Office Order No. 70/2020

With the approval of the Competent Authority, it has been decided to post Ms. Ruchita Vij, IRS (C&CE: 2004), Additional Director, DGGI, Jaipur Zonal Unit as OSD in CBIC on loan basis and place her services at the disposal of Revenue HQ with immediate effect and until further orders.

2. Ms. Ruchita Vij will continue to draw her pay and allowances from her present place of posting i.e. DGGI, Jaipur Zonal Unit.

(S A Ansari)

Under Secretary to the Govt. of India

Copy to:
1. The officer concerned.
2. The Pr. Director General, Directorate of Goods and Services Tax Intelligence with the request to immediately relieve Ms. Ruchita Vij to join her new place of posting.
3. PS to FM/ MoS (F)/ Finance Secretary/ Chairman, CBIC/ All Members, CBIC/ JS (Admin-IC)/Commissioner (Coordination)/ Pr. DG (Vig.)&CVO, CBIC.
4. AS (R)/JS (R)/Director (Admin- Hqrs.)/DS (Ad.V)/US (Ad. I)/ SO (P).
5. All Heads of Department under CBIC/Pr.CCA, CBIC, New Delhi.
6. ADG (HRM-I), DGHRD/ ADG (HRM-II), DGHRD.
7. The Manager Website, Directorate General of Systems, New Delhi for uploading on website of CBIC.
8. Office Order Folder.

(S A Ansari)

Under Secretary to the Govt. of India